

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.211
CP(IB)/154(AHM)2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

Veertam Comtrade Private Limited

.....Applicant

.....Respondent

Order delivered on: 12/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dheeraj Garg, Adv.

For the FC : Mr. Vishwash V Shah, Adv.

For unsecured FC : Mr. Sumit Parikh, Adv.

ORDER

Ld. Counsel for the applicant is directed to file affidavit within one-week.

List for further consideration on 03.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)